

**Annexure 5**

Name of the corporate debtor: **Colour Roof (India) Limited** ; Date of commencement of CIRP: **24th February, 2023** ; List of Creditors as on: **25th April, 2024**  
**List of operational creditors (Workman)**

SN NO.	Name of authorised representative, if any	Name of Workman	Identification No.	Details of Claim Received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim Under	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC					
1		Ajay Prajapati	EMP 002	05/09/2023	3,60,000	-		No				-	3,60,000	
2		Anant Hirve	EMP 017	22/05/2023	83,325	-		No		-	-	-	83,325	
3		Ashish Kumar Maurya	EMP 021	19-05-2023	38,879	26,888		No				-	14,811	
4		Atish pramod sawant	EMP 024	22-05-2023	7,110	-		No				-	7,110	
5		Deepak Kumar	EMP 030	19-05-2023	55,448	36,315		No				-	23,902	
6		Deepak Saini	EMP 031	19-05-2023	66,433	60,984		No				-	5,449	
7		Durgavati ajay prajapati	EMP 035	19-10-2023	60,000	36,872		No				-	23,128	
8		Ganesh Hogade	EMP 038	19-05-2023	57,898	51,556		No				-	9,246	
9		Ganpat Pirkar	EMP 039	19-05-2023	50,045	41,139		No				-	11,591	
10		Gaurav Deshmukh	EMP 040	19-05-2023	67,397	54,966		No				-	12,431	
11		Gaurav Singh	EMP 041	19-05-2023	48,080	43,208		No				-	4,872	
12		Hari Hola	EMP 046	19-05-2023	56,246	35,466		No				-	23,709	
13		Hemant Borah	EMP 047	19-05-2023	89,055	80,603		No				-	11,339	
14		Jayesh ananta surve	EMP 049	11/01/2023	55,128	55,127		No				-	-	
15		Mahendra Chorghhe	EMP 063	19-05-2023	70,112	62,904		No				-	10,111	
16		Mangesh Chaudhari	EMP 066	19-05-2023	59,495	41,315		No				-	18,180	
17		Manohar Wagh	EMP 068	19-05-2023	94,124	82,535		No				-	14,524	
18		Mithlesh Sonkar	EMP 070	19-05-2023	2,42,440	2,32,752		No				-	13,112	
19		Onkar raut	EMP 076	22/05/2023	32,589	-		No				-	32,589	
20		Pradeep Kumar	EMP 080	19-05-2023	75,721	68,352		No				-	10,202	
21		Pramod Ware	EMP 082	19-05-2023	1,14,723	1,07,475		No				-	10,697	
22		Rajesh Shinde	EMP 097	19-05-2023	62,989	42,583		No				-	23,902	
23		Sachin Sawant	EMP 107	19-05-2023	89,202	80,458		No				-	11,632	
24		Samir Mandal	EMP 109	19-05-2023	88,931	69,595		No				-	22,737	
25		Santosh Baviskar	EMP 112	19-05-2023	1,57,509	1,43,831		No				-	17,216	
26		Santosh Kumar Ojha	EMP 113	19-05-2023	1,96,799	1,83,487		No				-	16,591	
27		Santu yadav	EMP 115	17-10-2023	2,80,000	2,78,402		No				-	1,598	
28		Sateesh Kumar Prajapati	EMP 116	19-05-2023	77,818	63,206		No				-	18,096	
29		Sudhir Singh	EMP 128	19-05-2023	29,133	22,041		No				-	9,053	
30		Suraj Shinde	EMP 132	19-05-2023	88,488	72,766		No				-	19,105	
31		Surendra Rai	EMP 133	19-05-2023	64,796	51,851		No				-	12,945	
32		Suresh Jangam	EMP 135	19-05-2023	77,168	69,840		No				-	10,206	
33		Tukaram Shirke	EMP 141	19-05-2023	56,298	49,920		No				-	9,254	
34		Upendra Chaudhari	EMP 142	19-05-2023	46,336	38,528		No				-	11,708	
35		Vikram Jadhav	EMP 148	19-05-2023	1,36,210	1,28,198		No				-	11,456	
36		Vinay Kumar Yadav	EMP 149	19-05-2023	29,922	27,150		No				-	2,772	
37		Yashwant Bodekar	EMP 154	19-05-2023	48,065	31,897		No				-	16,168	
		<b>Total</b>			<b>33,13,912</b>	<b>24,72,210</b>						-	<b>9,14,767</b>	

**Notes**

- The claims have been partly or fully admitted based on documents and/or clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information become available.
- The necessary justifications and/or explanations have been requested from the creditors for claims under verification and the whole or part of these claims maybe admitted on receiving sufficient proof in support of such claims.
- In case the amount claimed by any creditor is not precise due to any contingency or any other reason than the best estimate of the amount of the claim has been collated based on the information available.
- The amounts of claims admitted may be partly or fully revised including the estimates of contingent claims as may be considered appropriate based on additional information warranting such revision.
- A creditor shall provide an update on the claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the date of commencement of CIRP i.e. February 24, 2023.